

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:119

ANSWERED ON:10.03.2005

INTERLINKING FDI POLICY ON ELECTRONIC AND PRINT MEDIA

Sonowal Shri Sarbananda

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

(a) whether the Chairman of the Telecom Regulatory Authority of India has pointed out that there should be an interlinking FDI policy across News, Entertainment, TV, Cable, Newspapers, Magazines, Radio etc.;

(b) if so, the reaction of the Government thereto; and

(c) the main changes that are being considered by the Government?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 119 FOR ANSWER ON 10.3.2005 REGARDING INTERLINKING FDI POLICY ON ELECTRONIC AND PRINT MEDIA

(a): While making recommendations for Phase II of Private FM Radio Broadcasting, TRAI inter-alia recommended that:-

‘The FDI policy should be reviewed along with the policies in other segments of the media sector to make the whole policy consistent. Similarly there should be a conscious policy decision on cross media ownership as part of the comprehensive media policy. Pending a decision on these issues by the Government there should be no change in the policy for Phase II and formulation of these policies should not delay Phase II. A suitable time frame should be laid down for licensees to comply with the new guidelines, wherever dilution is found necessary.’

(b) & (c): TRAI’s Recommendations are under consideration of the Government and no final decision has yet been taken.